

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-528/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2018**

NAME OF THE PARTIES: State Bank of India

v/s.

Pe Electronics Ltd.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

11. C.P. (IB)-528/(MB/2018)

Both sides present. Heard the arguments from the petitioner's side. List this matter tomorrow i.e. on 08.08.2018 for further arguments and for hearing from the respondent side.

SD/-
V. NALLASENAPATHY
Member (Technical)

/PS/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)